

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) Precise estimates of unemployment in the country are not available. According to the available information, the number of work-seekers borne on the Live Register of Employment Exchanges in the country was 92.73 lakhs as on October 31, 1975.

(b) and (c) Information is being collected and will be laid on the Table of the House after it is received.

#### Public Call Offices in Orissa

293. SHRI SHYAM SUNDAR MOHAPATRA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) how many Public Call Offices have been opened in the year 1975 in Orissa; and

(b) whether there is a Public Call Office in each block headquarters?

THE MINISTER OF COMMUNICATIONS (DR. SHANKER DAYAL SHARMA): (a) Thirty-four long distance Public Call Offices (P.C.Os) and nine local P.C.Os. have been opened in Orissa during the year 1975.

(b) 222 Block Headquarters in a total of 312 have P.C.Os.

#### Asian Security System

294. Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the question of having an Asian Security system is being discussed with some of the Asian countries; and

(b) if so, the reaction of the different countries in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) No Sir.

(b) Does not arise.

#### Implementation of 20-Point Economic Programme

295. SHRI S. M. SIDDAYYA: Will the Minister of LABOUR be pleased to state how far the 20-Point Economic Programme of the Prime Minister as it relates to his Ministry has been implemented?

THE MINISTER OF LABOUR (SHRI RAGHUNATHA REDDY): A statement giving the required information on the items concerning Ministry of Labour is Laid on the Table of the House.

[Placed in Library. See No. LT-10038/76].

#### Minimum wages for Agricultural Labour

296. SHRI S. M. SIDDAYYA:  
SHRI RAJA KULKARNI:

Will the Minister of LABOUR be pleased to state:

(a) whether the minimum wages for agricultural labour have been revised recently; and

(b) if so, the main features thereof?

THE MINISTER OF LABOUR (SHRI RAGHUNATHA REDDY): (a) and (b). A statement showing wage revisions carried out in respect of employment in agriculture, during 1975-76 is laid on the Table of the House.

[Placed in Library. See No. LT-10039/76].

#### Enforcement of Contract Labour (Regulation and Abolition) Act, 1970

297. SHRI RAJA KULKARNI: Will the Minister of LABOUR be pleased to state:

(a) the progress made in the enforcement of contract Labour (Regulation and Abolition) Act, 1970 in the country; and